NOTICE

Sub: Advertisement for engagement of Driver on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from eligible candidates for engagement of Drivers on contractual basis for a period of three months which may be further extended depending upon the performance / requirement or as may be decided by the Competent Authority, as per the following criteria.

<table>
<thead>
<tr>
<th>Name of the posts &amp; Number</th>
<th>Eligibility</th>
<th>Age limit</th>
<th>Place of assignment</th>
<th>Remuneration</th>
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</thead>
</table>
| Driver – 04* (subject to variation) | (i) Matriculation from a recognised board  
(ii) Possession of valid driving licence for motor cars;  
(iii) Experience of driving a motor car for three years or more; and  
(iv) Knowledge of motor mechanism (the candidate should be able to remove minor defects in vehicle) | Between 18 to 27 years | National Green Tribunal Principal Bench, New | To be decided by the Competent Authority |

The terms and conditions for the above engagement shall be as follows:

i. The person engaged as Driver shall perform their duties as assigned by the controlling officer from time to time.

ii. One day casual leave shall be given in a month, to be availed with prior permission.

iii. In special circumstances, the drivers can be called for service on holidays or duties can be assigned beyond normal working hours. The Drivers are required to mark the biometric attendance and punctuality be maintained.

iv. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.

v. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.

vi. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.

vii. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.

viii. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.

ix. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
x. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

3. The Competent Authority reserves the right either to make engagement or may proceed for engagement even though the candidates have applied for the posts.

4. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the “Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 15th November, 2018 (5:00 PM).

(Dr. Saurabh Kulshreshtha)
Registrar General

Copy to:

1. PPS to Hon’ble Chairperson
2. PA to Hon’ble Judicial & Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune)
5. Ld. Deputy Registrar, PB
6. AAO cum DDO, NGT
7. All Section In-charge, NGT, PB
8. Computer In-charge for uploading on the website
9. Guard file
10. Concerned Office File
APPLICATION FORM FOR ENGAGEMENT OF DRIVER ON CONTRACTUAL BASIS

POST APPLIED FOR: 

1. Name (in block letters): 

2. Father's / Husband's Name: 

3. Sex: (Male/Female) 

4. Postal Address (for correspondence): 

   (i) Contact No. (Mobile & Landline): 

   (ii) Alternative Contact: 

5. Permanent Address: 

6. E-mail id: 

7. Fax No.: 

8. Date of Birth: 

   Years [ ] Months [ ] Days [ ] 

9. Educational Qualification:

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Board/ University</th>
<th>Year of passing</th>
<th>Subjects</th>
<th>Division / Class</th>
<th>Percentage</th>
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10. Professional Qualification:

<table>
<thead>
<tr>
<th>Exam Passed</th>
<th>Board/ University</th>
<th>Years of Passing</th>
<th>Subjects</th>
<th>Division/ class</th>
<th>Percentage</th>
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11. Experience:

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<tr>
<th>Post held</th>
<th>From</th>
<th>To</th>
<th>Scale of Pay/ consolidated pay / remuneration</th>
<th>Ministry/Department</th>
<th>Subject handled (in brief)</th>
</tr>
</thead>
</table>

12. Details of Driving Licence

(i) Name of the issuing Authority

(ii) Driving License No.

(iii) Valid till:

Any Other Information
(Additional sheet may be furnished, if required)

DE CLARATION

I solemnly do hereby affirm and declare that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(..........................)
Signature

Date:........................

Full Name:........................

Place:........................